

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 17<sup>th</sup> May, 2023*

No.HC.VII-05/2023 / **4397** /A. Shri Diganta Kumar Rabha, Stenographer, Grade-III, Office of the Chief Judicial Magistrate, Kamrup (M), is transferred as Stenographer, Grade-III, in the Office of the Chief Judicial Magistrate, Kamrup, Amingaon, vice Shri Bhrigu Kumar Kalita transferred.

No.HC.VII-05/2023 / **4398** /A. Shri Bhrigu Kumar Kalita, Stenographer, Grade-III, Office of the Chief Judicial Magistrate, Kamrup, Amingaon, is transferred as Stenographer, Grade-III, in the Office of the District and Sessions Judge, Kamrup (M), Guwahati, vice Shri Diganta Kumar Rabha transferred.

***N.B. The concerned employees will not be entitled to claim TA and DA as the transfers are made on their request.***

**The names of the above Staffs are not necessarily in order of Seniority.**

By Order,  
Sd/-Romen Baruah  
**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-05/2023 / **4399 - 4412** /A.

Dated 17.05.2023

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
4. The District & Sessions Judge, Kamrup (M), Guwahati, for information.
5. The District & Sessions Judge, Kamrup, Amingaon, for information.
6. The Chief Judicial Magistrate, Kamrup (M), Guwahati. He is requested to release Shri Diganta Kumar Rabha, Stenographer, Grade-III, in order to enable him to join at his new place of posting immediately.
7. The Chief Judicial Magistrate, Kamrup, Amingaon. He is requested to release Shri Bhrigu Kumar Kalita, Stenographer, Grade-III, in order to enable him to join at his new place of posting immediately.
8. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
9. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
10. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
11. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.



12. ✓ The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
13. Shri Diganta Kumar Rabha, Stenographer, Grade-III, Office of the Chief Judicial Magistrate, Kamrup (M).
14. Shri Bhriгу Kumar Kalita, Stenographer, Grade-III, Office of the Chief Judicial Magistrate, Kamrup, Amingaon.

(The names of the above Staffs are not necessarily in order of Seniority)

  
**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**